

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 230**  
**(IB)-980(ND)2020**  
**IA/1712/2021**

**IN THE MATTER OF:**

**M/s. Viswaroopa Info Services India Private Limited** ... **Applicant/Petitioner**

**Vs**

**M/s. Siti Vision Digital Media Private Limited.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 16.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. P. Nagesh Senior Advocate with Mr. Harshal Kumar Adv., Shivam Wadhwa Adv., Akshay Sharma Adv. for the Operational Creditor, Mr. Shivam Singh and Mr. Sahil Raveen, Advs. for Corporate Debtor

**ORDER**

**IA/1712/2021:** Mr. P. Nagesh Sr. Adv. along with Mr. Harshal Kumar, Adv. for Operational Creditor accepts the notice on their behalf. One week's time is granted to file the reply. List the matter on 13.08.2021.

  
**(L. N. GUPTA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**